

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

STARRED QUESTION NO:172

ANSWERED ON:15.07.2009

FLOOD AND EROSION MANAGEMENT BY BRAHMAPUTRA BOARD

Ajmal Shri Badruddin

Will the Minister of WATER RESOURCES be pleased to state:

- (a) the date of constitution and area of jurisdiction of Brahmaputra Board;
- (b) the details of flood and erosion protection schemes implemented by the Brahmaputra Board during the last three years and the current year, State-wise;
- (c) the funds allocated and spent on each of the project;
- (d) whether Government is contemplating any long term flood and erosion management system in Assam and other North-Eastern States; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WATER RESOURCES (SHRI PAWAN KUMAR BANSAL)

- (a) to (e) A Statement is laid on the Table of the House.